

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 810/2019	Mohad Hussain Hanif Shaikh Vs ED	
2	ABA 217/2020	Manish Yash Duggal Vs Marine Drive Police station	
3	BA 2127/2020	Munavar Imam Shaikh --- Vs J.J. Marg Police Station ---	
4	ABA 319/2020	Chandrakant @ Ritesh B Rakhunde Vs State Cuffe Parade Police	
5	ABA 940/2020	Shourya Sharad Jain Vs State Marine Drive Police	
6	RA 699/2020	E.D. Vs Naresh Jain and Anr	
7	BA 2064/2020	Mannan Mohd. Ali Mulla - Vs State - Azad Maidan Police	
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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 10.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 2209/2019	Shri Yakub Abdul Hamid Shaikh Vs M R A Marg Police Station	
2	ABA 2264/2019	Mohd. Ahmed Yakub Shaikh And Anr. Vs State M R A Marg Police Station	
3	ABA 261/2020	Prasad Tendolkar And 3 Others Vs State Azad Maidan Police Station	
4	ABA 262/2020	Rajiv Rebendra Datta And 2 Others Vs State Azad Maidan Police Stn.	
5	ABA 780/2020	Shaista Irphan Mogul Vs The State of Maharashtra	
6	ABA 900/2020	Raju Vasant Gaikwad Vs State Cuffe Parade Pstn.	
7	ABA 1202/2019	Imran Iqbal Khan Vs M.R.A Marg Pstn.	
8	ABA 1204/2019	Mr. Hiren Lakhamsi Malde and othrs Vs M. R. A. Marg Police Station	
9	ABA 1001/2020	Raj Shrivastav Vs The state - Marine Drive Police	
10	ABA 1144/20	Harshit Mody V/s Marine Drive P.Stn.	

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 11.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 267/2020	Jaffer Sayyed S/O Ishak Sayyad Vs State Dongri Police Station	
2	ABA 1229/2020	Mahfooj Manzoor Khan Vs State Dongri Police Station	
3	PMLA RA 570/2020	ectorate of Enforcement Vs Deepak Virendra Kochhar	
4	ABA 1059/20	Leo Robert Moses V/s Cuffe Parade P.Stn.	
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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12.11.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 2125/2019	Priya Paul Vs Azad Maidan Police Station	
2	ABA 19/2020	Kalpana Mukesh Mehta Vs Azad Maidan Pstn.	
3	PMLA MA 540/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
4	PMLA MA 541/20	Mr. Dheeraj l Wadhawan Vs Mumbai Zonal Office Mumbai	
5	PMLA MA545/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
6	PMLA MA 546/20	Mr. Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	
7	PMLA BA 805/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
8	PMLA BA 806/20	Mr. Dheerajl Wadhawan Vs Mumbai Zonal Office Mumbai	
9	MA in ABA 253/2020	Mr. Sakir Hussain Shaikh Vs J.J. Marg Police Station, Mumbai	

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